

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 6th March, 2021

No. HC.V-56/2018/ 161 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint the following Officers, in order of merit, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Smt. Kalyani Pathak and Smt. Karabi Das, both Deputy Registrars, retired on superannuation on 31.12.2020(AN) and 31.01.2021 (A.N.).

1. **Sri Prakash Sarma, Assistant Registrar**
2. **Sri Uttam Ch. Boro, Assistant Registrar**

By order,

sd/-
REGISTRAR GENERAL

Memo No. HC.V-56/2018/ 161 -A/Estt. #

Dated 06.03.2021

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
8. The Officer on Special Duty, Gauhati High Court, Guwahati
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. Sri Prakash Sarma, Assistant Registrar, Gauhati High Court, Guwahati.
14. Sri Uttam Ch. Boro, Assistant Registrar, Gauhati High Court, Guwahati.
15. The Special Officer, Translation wing, Gauhati High Court, Guwahati
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
17. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The Court Manager, Gauhati High Court, Guwahati
20. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
21. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
22. The F&AO, Gauhati High Court, Guwahati.
23. The AOJ _____, Gauhati High Court, Guwahati.
24. The Court Officer No. I & II, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. The CA to the Registrar General, Gauhati High Court, Guwahati.
27. The Order/Personal File .


6/3/2021
REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 6th March, 2021

No. HC.V-56/2018/ 162 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(3) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint the following Officers, in order of merit, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Sri Prakash Sarma and Sri Uttam Ch. Boro, both Assistant Registrars, promoted as Deputy Registrars.

1. Sri Surjya Kanta Ramchiary, Administrative Officer (Judicial)
2. Sri Safiqur Rahman, Administrative Officer (Judicial)

By order,

sd/-

REGISTRAR GENERAL

Dated 06.3.2021

Memo No. HC.V-56/2018/ 162-A/Estt. #

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Officer on Special Duty, Gauhati High Court, Guwahati
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Special Officer, Translation wing, Gauhati High Court, Guwahati
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The Court Manager, Gauhati High Court, Guwahati
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ _____, Gauhati High Court, Guwahati.
22. Sri Surjya Kanta Ramchiary, Administrative Officer (Judicial), Gauhati High Court, Guwahati.
23. Sri Safiqur Rahman, Administrative Officer (Judicial) Gauhati High Court, Guwahati.
24. The Court Officer No. I & II, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. The CA to the Registrar General, Gauhati High Court, Guwahati.
27. The Order/Personal File .


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 6th March, 2021

No. HC.V-56/2018/ 163 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint the following Officers, in order of merit, temporarily and until further orders, as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining vice Sri Paritosh Talukdar, Administrative Officer (Judicial) retired on superannuation on 30.11.2020; Sri Surjya Kanta Ramchiary and Sri Safiqur Rahman, both Administrative Officers (Judicial), promoted to the posts of Assistant Registrar:

1. **Sri Robert Lalpianga Nampui, Senior Judicial Assistant**
2. **Smt. Jitumoni Hazarika Thakuria, Court Master**
3. **Sri Dipak Prasad, Court Master**

By order,

sd/-
REGISTRAR GENERAL

Dated 06.03.2021

Memo No. HC.V-56/2018/ 163-A/Estt. #

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Officer on Special Duty, Protocol, Gauhati High Court, Guwahati
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar _____, Gauhati High Court, Guwahati
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Special Officer, Translation wing, Gauhati High Court, Guwahati
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The Court Manager, Gauhati High Court, Guwahati
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ _____, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. The Chief Security Officer, Gauhati High Court, Guwahati.
24. Sri Robert Lalpianga Nampui, Senior Judicial Assistant, Gauhati High Court, Guwahati.
25. Smt. Jitumoni Hazarika Thakuria, Court Master, Gauhati High Court, Guwahati.
26. Sri Dipak Prasad, Court Master, Gauhati High Court, Guwahati
27. The CA to the Registrar General, Gauhati High Court, Guwahati.
28. The Order/Personal File .


sd/-
REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 6th March, 2021

No. HC.V-25/2014/ 165 /Estt. ## Sri Kailash Sahu, Usher, is promoted and appointed, temporarily and until further orders, in order of merit, as **Head Usher** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 14000-60500/- (PB-2) with Grade Pay of Rs. 5600/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Prasanna Barman, Head Usher, expired on 22.07.2020.


REGISTRAR GENERAL
Dated 06.3.2021

Memo No. HC.V-25/2014/ 145-A/Estt. #

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Officer on Special Duty, Protocol, Gauhati High Court, Guwahati
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Special Officer, Translation wing, Gauhati High Court, Guwahati
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
14. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The Court Manager, Gauhati High Court, Guwahati
17. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer No. I & II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. Sri Kailash Sahu, Usher, Gauhati High Court, Guwahati.
24. The Order/Personal File .

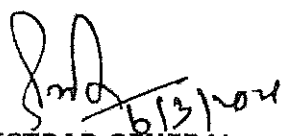

REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 6th March, 2021

No. HC.V-123/2015/160 /Estt. ## Sri Ratul Talukdar, Chauffeur, is promoted and appointed, temporarily and until further orders, in order of merit, as **Head Chauffeur** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 14000-60500/- (PB-2) with Grade Pay of Rs. 5600/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Akbar Ali, Head Chauffeur, retired on superannuation on 31.10.2020(AN).


REGISTRAR GENERAL
Dated 06.3.2021

Memo No. HC.V-123/2015/160-A/Estt. #

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Officer on Special Duty, Protocol, Gauhati High Court, Guwahati
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Special Officer, Translation wing, Gauhati High Court, Guwahati
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
14. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The Court Manager, Gauhati High Court, Guwahati
17. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer No. I & II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. Sri Ratul Talukdar, Chauffeur, Gauhati High Court, Guwahati.
24. The Order/Personal File .


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 6th March, 2021

No. HC.V-59/2020/ 164 /Estt. ## Sri Suresh Rai, Lawn Attendant, is promoted and appointed, temporarily and until further orders, in order of merit, as **Head Lawn Attendant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-52000/- (PB-1) with Grade Pay of Rs. 4400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Jimdar Rai, Head Lawn Attendant, retired on superannuation on 30.06.2020(AN).


REGISTRAR GENERAL
Dated 06.3.2021

Memo No. HC.V-59/2020/ 164-A/Estt. #

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Officer on Special Duty, Protocol, Gauhati High Court, Guwahati
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Special Officer, Translation wing, Gauhati High Court, Guwahati
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
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16. The Court Manager, Gauhati High Court, Guwahati
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18. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
19. The F&AO, Gauhati High Court, Guwahati.
20. The AOJ _____, Gauhati High Court, Guwahati.
21. The Court Officer No. I & II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.
24. Sri Suresh Rai, Lawn Attendant, Gauhati High Court, Guwahati.
25. The Order/Personal File .


REGISTRAR GENERAL